

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-211/2013/4595/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abubakkar Siddique,
District & Sessions Judge,
Charaideo.

Dated Guwahati the th 30 May, 2024.

Sub: **Withdrawal of Casual leave.**

Ref:- Your letter No. DJCHA/772/2024, dtd. 17.05.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **withdrawal of your casual leave on 17.05.2024 and 18.05.2024, along with station leave permission for the aforesaid days.**

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-211/2013/4596/A, dated , 30-05-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
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